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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**T.P. No. 73/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench C.P. No. 4/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.05.2017**

Name of the Company:

Bhaskar Prakashan Pvt. Ltd.

With

Vishal Sagar AD Lab Pvt. Ltd.

Section of the Companies Act:

Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.

2.

ORDER

None present for Petitioners

Registry is directed to issue notice to petitioners to appear before this Tribunal either through person or through professional.

List the matter on 02.08.2017


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 30th day of May, 2017.